

**Appellate Tribunal for Electricity at New Delhi  
(Appellate Jurisdiction)**

**A.No.246 of 2014 & IA No. 56 of 2015**

**Dated: 19<sup>th</sup> August, 2015**

**In the Matter of:**

**Tata Power Delhi Distribution Ltd.**

**...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**... Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : Mr Manoj Kr. Sharma and Mr. Pradeep Misra  
for R.No.1**

**ORDER**

The Bench did not assemble today.

Matter is posted for hearing on **15<sup>th</sup> September, 2015.**

***Court Master***